

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 112  
CP No. (IB)- 37/9/JPR/2019  
Under Section 9 of IBC, 2016**

**In the matter of:**

**Druraj Contractor**

**... Operational Creditor**

**Versus**

**Samtel Glass Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

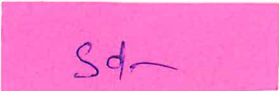
**Present Through Video Conferencing: -**

For the Operational Creditor : Prabhansh Sharma, Adv.  
Shiva Gaur, Adv.

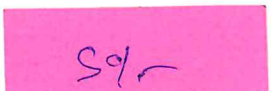
For the Corporate Debtor : Abhishek Anand, Adv.  
Palak Kalra, Adv.

**ORDER**

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Petitioner.  
Mr. Abhishek Anand, Adv. appearing on behalf of the Respondent. This application has been filed under Section 9 of the IBC, 2016 by Druraj Suman (Proprietor of Druraj Contractor). It is submitted by learned counsel for the Petitioner that Applicant Druraj Suman has passed away during the proceeding in the matter. It is directed to implead the LRs of the deceased Druraj Suman in this matter and death certificate be filed within 2 weeks. List the matter on 18.09.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

July 24, 2024